

**MOTION FOR ELECTION TO THE
COUNCIL OF THE INDIAN INSTITUTE
OF SCIENCE, BANGALORE**

THE MINISTER OF STATE IN THE
DEPARTMENTS OF EDUCATION AND
CULTURE (SHRIMATI SUSHILA
ROHTAGI) :- Sir, I beg to move :

"That in pursuance of the provisions contained in subclause (a) of clause 9.1 of the Scheme for the Administration and Management of the Properties and Funds of the Indian Institute of Science, Bangalore, read with Regulation 3.1 of the Regulations of the Institute, this House do proceed to elect in such manner as the Chairman may direct, *one* member from among the members of the House to be a member of the Council of the Indian Institute of Science, Bangalore."

The question was put and the motion was adopted.

**MOTION FOR ELECTION TO THE
ALL INMA COUNCIL FOR TECHNICAL
EDUCATION**

THE MINISTER OF STATE IN THE
DEPARTMENTS OF EDUCATION AND
CULTURE (SHRIMATI SUSHILA
ROHTAGI) ; Sir, I beg to move :

"That in pursuance of the provision* contained in sub-clause (h) of clause (i) of paragraph 3 of the Government of India, Ministry of

Education Resolution No. F.16-10/44. E.III, dated the 30th November-, 1945, as amended from time to time, House do proceed to elect, i* such manner as the Chairman may direct, one member from among the members of the House to be a member of the All India Council for Technical Education."

The question was put and the motion was adopted.

**THE BUDGET (GENERAL), 1986-87—
GENERAL DISCUSSION**

MR. CHAIRMAN : I am not allowing any Special Mention today in view of the fact that we want to devote greater attention to the Budget discussion. I now call Mr. Nir-mal Chatterjee.

SHRI SURESH KALMADI (Maharashtra) : Sir, on a point of order. You are setting too many new precedents. First, no zero hour. Then no Special Mention. This has never happened.

MR. CHAIRMAN : This was an agreement arrived at by the Business Advisory Committee. Yes, Mr. Nirmal Chatterjee.

SHRI NIRMAL CHATTERJEE (West Bengal) : Mr. Chairman, Sir, may I begin by expressing my double gratitude to the Chair, firstly, because he has very kindly consented to get the discussion started in the early hours of the day and, secondly, because I am being honoured today that when I speak the Chairman is in the Chair, which is a rare opportunity for us ?

MR. CHAIRMAN : Let him have the benefit for a few minutes.

SHRI NIRMAL CHATTERJEE : Sir, even those few minutes I will consider precious for the House.